

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 733 of 2020 in CP 34 of 2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2020**

Name of the Company: Rohit Parikh
V/s
Tarun Chandrakant Parikh & Anr

IA For Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Advocate, Ms. Natasha D Shah appeared on behalf of Applicant.

The Registry as well as Applicant is directed to issue notice to the Respondent(s).

List the matter on 25.11.2020

Manorama
**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 22nd day of October, 2020.